

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI DISTRICT :: UDAIPUR

PENDING OF CIVIL & CRIMINAL CASES IN RESPECT OF GOMATI JUDICIAL DISTRICT
As on 31.01.2016

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total
1	District & Sessions Judge, Gomati District, Udaipur.	464	199		199	663
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	350	99		99	449
3	Civil Judge (Sr. Div.) & Asst. Sessions Judge, Gomati District, Udaipur.	121	123		123	244
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	24	798	2579	3377	3401
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.					
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	2	301	2835	3136	3138
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	41	391	1485	1876	1917
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.					
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	24	583	2336	2919	2943
	TOTAL	1026	2494	9235	11729	12755

Station wise pending case
As on 31.01.2016

Udaipur			Amarpur		
Civil	Criminal	Petty case	Civil	Criminal	Petty case
1002	1911	6899	24	583	2336
1002	8810		24	2919	
2913		6899	607		2336
9812			2943		
<i>Civil</i>			<i>Criminal</i>		
1026			11729		
Total Pending Cases					
12755 Nos.					

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	(l) 2005 & before			(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	(l) 2005 & before	
	9												10	11	12												13
14. Guardianship Cases																											
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits		2		1									3	3	1	4									5		
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act				1									1	2	4	41	87	167	4		1				304		
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters																3				1					4		
26. Other contested Civil Cases not covered above			1										1	1		50	5	3							58		
SUB-TOTAL (B)	5	19	6	7	3	1	1		2			1	45	62	34	357	311	265	21	9	8	2	2	3	2	12	1026

N.B : Earlier Consumer Protection cases would be shown in the "Other contested civil cases not covered above" column which are now shown in the "Consumer Protection Act cases".


 District and Sessions Judge
 Gomati Judicial District, Udaipur.

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & Before			2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005 & Before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade														1													
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C														8													
45. Other Bail Application														170													
46. Other Misc. Cases not covered above	1		6										7	7		23	13	2	1						39		
47. Other Crl. Cases not covered above														2	1	3				1	1	1	1		12		
48. Casess tried by the Juvenile Justice Board														1	1	12	12			2	1				28		
SUB-TOTAL (D)	1227	556	58	2	3	3	2	5	7	5	4	19	1891	2173	2776	7821	353	80	63	76	50	28	20	12	21	429	11729

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 35.2.16
 District & Sessions Judge
 Gomati Judicial District, Udaipur.